

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

211. IA/407/2023 IA/496/2023 IA/1203/2023 IA/1280/2023 IA/392/2024 IN
C.P. (IB)/498(MB)2021
IN THE MATTER OF

Moon Star Securities Trading &

Finance Co. Ltd

Vs

Raghuleela Builders Pvt. Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 25.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP:

Adv. Rajeev Panday (PH)

For the Respondent no. 4 in I.A. 392/2024: Adv. Snigdha Mankar (VC)

For the Respondent No.1 in I.A. No. 1203/2023, 1280/2023: Adv. Mihir M
Sharma (VC)

ORDER

I.A. 392/2024

Adv. Snigdha Mankar appearing on behalf of the respondent no. 4 prays for time to file the reply. Allowed as prayed for. All the respondents are directed to file their replies on or before 06.05.2024. Adjourned to **16.05.2024 for arguments.**

I.A. 496/2023 I.A. 407/2023 I.A. 1203/2023 & I.A. 1280/2023

All the parties are directed to complete their pleadings before the next date of hearing. Adjourned to **06.06.2024.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)